

18.03 hrs.

APPROPRIATION (NO. 4) BILL*, 1976

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77."

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77."

The motion was adopted.

SHRI C. SUBRAMANIAM: I introduce the Bill.

I beg to move†:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain

sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The question is:

"That clauses 2 and 3, the Schedule Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI C. SUBRAMANIAM: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed"

The motion was adopted.

18.05 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday May 12, 1976/Vaisakha 22, 1898 (Saka).

*Published in Gazette of India Extraordinary, Part II, section 2, dated 11th May 1976.

†Introduced/moved with the recommendation of the President